

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO 5942
TO BE ANSWERED ON 3RD APRIL, 2018

SAVING CUM RELIEF SCHEME FOR FISHERMEN

5942. SHRIMATI RITA TARAI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to dispense the stringent applicability of the two Centrally Sponsored Schemes (CSP) for fishermen i.e. “Saving Cum Relief Scheme” and “Fishermen Development Rebate on High Speed Diesel (HSD) Oil”;
- (b) if so, whether the Government is considering to amend the guidelines relating to these schemes immediately; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

- (a) The Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries presently implemented by the Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare *inter-alia* provides financial assistance for two components namely (i) Saving cum Relief for both inland and marine fisheries during fish lean/ban season and (ii) central rebate on High Speed Diesel (HSD) used for marine fishing purposes.
- (b): There is no such proposal under consideration of the Department.
- (c): Does not arise in view of (b).
